

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Original Application No.201/00249/2018

Indore, this Friday, the 16th day of March, 2018

HON'BLE SHRI UDAY KUMAR VARMA, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Chandra Sekhar Nagpal, S/o Shri Girdhari Lal Nagpal,
Age:- 77 years, Occupation:-Retire, Address:- 113,
Telephone Nagar, Kanadia Road, Indore-452018 **-Applicant**
(By Advocate: Shri R.K.Shukla)

V e r s u s

1. Union of India, Thro. Director General,
Department of Post, Ministry of Communication & IT,
“Dak Bhawan” Sansad Marg, New Delhi-110001
2. Chief Post Master General, “MP Circle,
“Dak Bhawan” Hoshangabad Road, Bhopal-462027
3. Director of Postal Accounts, Postal Audit and account,
“Dak Bhawan” Hoshangabad Road, Bhopal-462027 - **Respondent**

O R D E R (Oral)

By Uday Kumar Varma, AM:-

Learned counsel for the applicant submits that the applicant wants to withdraw this Original Application with liberty to file a fresh petition with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
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(Uday Kumar Varma)
Administrative Member